

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Deepa . M

for B. Dharmaraj

counsel for respondents

Deepali

2. SUMET AGARWAL
For KSR & Co. Company
Sole traders LHP

For Petitioners.

Sumit

ORDER

Counsels for both the parties are present and submitted that the mediation process is in progress and prayed for more time to report the outcome of the same. Put up on 02.01.2018 at 10.30 A.M.

ghk

-sel-
MEMBER (JUDICIAL)